

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.210  
CP(IB)/24(AHM)2023

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Bindu Subhas Tibrewal

.....Applicant

**Order delivered on: 07/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala, Adv.

For the Respondent : None

**ORDER**

In compliance of the order dated 11.01.2024, clarification by way of affidavit has been filed by the RP on 05.02.2024 vide inward Diary No.988 which is taken on record. This is an application filed under Section 94 of the IBC for seeking an order of insolvency process against the Applicant/personal guarantor of the corporate debtor Sarthak Creation Pvt. Ltd.

The report of the IRP is to be served on all respondents including financial creditor and the Corporate Debtor.

List before regular bench on 16.02.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**